### the week commers 230 ting 9th Dec. 1991

Report of the Comptroller and Auditor General of India (for year ended 31st March, 1990)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): I lay on the Table, under clause (D of article 1.51 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 [No. 14 of 1991—Union Government (other Autonomous Bodies) Coffee Board].

# Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation).

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation):—

- (i) S.O. No. 795(E) dated the 22nd November, 1991, publishing the Fertiliser (Control) (Fourth Amendment) Order, 1991.
- (ii) S.O. No. 796(E) dated the 22nd November, 1991, fixing the registration fee for the sale of fertiliser for industrial use.

## MESSAGE FROM THE LOK SABHA

# The Indian Succession (Amendment) Bill, 1991

SECRETARY-GENERAL: Madam, I beg to report to the Hause the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in the Lok Sabha, the Lok Sabha at its sitting held on the 5th December, 1991, agreed without any

amendment to the Indian Succession (Amendment) Bill, 1991, which was passed by the Rajya Sabha at its sitting held on the 20th November, 1991.

#### LEAVE OF ABSENCE

THE DEPUTY CHAIRMAN: I have to make an announcement that the Chairman has received a letter from Shri R. K. Narayan stating that due to his ill-health, he has been advised by doctors not to travel to Delhi. Hei has therefore, requested 'or grant of leave of absence from all the sittings of the House during the current Session.

Is it the pleasure of the House that permission be granted to Shri R. K. Narayan for remaining absent from all the sittings of the House during the current Session?

(No hon. Member dissented)

THE DEPUTY CHAIRMAN: Permission to reiriain absent is granted and we wish him speedy recovery.

### ANNOUNCEMENT RE. GOVERN-MENT BUSINESS FOR THE WEEK COMMENCING 9TH DECEMBER; 1991

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M., JACOB): Madam, with your permission, I rise to announce that Government Business during the week commencing Monday, 9th December 1991, will consist of:

- 1. Consideration and return of the Water (Prevention and Control of Pollution) Cess (Amendment)' Bill, 1991.
- 2. Consideration and passing  $\it{of}$  the following Bills  $a_{\rm s}$  passed by the Lok Sabha:
  - (a) The Tea Companies (Acquisition and Transfer of Sjdl

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